


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 108/16	
PETITION NUMBER	:	TP 173/17	
NAME OF THE PETITIONER (S)	:	Shreenidhi Finvest Consultancy Pvt. Ltd.	
NAME OF THE RESPONDENT (S)	:	---	
UNDER SECTION	:	391-394	

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1	TARVA LEGAL M.G. Narayana Advocate 9986633098	Petitioner	
2	SINCHANAM.R 9945320087	ROC Sinchana M.R 9.2.17	

Counsel for petitioner is present. Counsel for petitioner has represented he has filed additional sets of copies in the Registry. Ms. Sinchana M.R., counsel for ROC is appearing in person. Notices to be issued to the OL, ROC and RD. Registry to issue notices to OL and RD.

Posted to 15.02.2017.


MEMBER (J)


MEMBER (T)